

HIGH COURT OF HIMACHAL PRADESH, SHIMLA-171 001

No.HHC/Rules/CPC(123)/2011-

Dated: 3rd March, 2014

NOTIFICATION

In exercise of the powers vested in them under Section 123 of the Code of Civil Procedure, 1908, the Hon'ble Acting Chief Justice and Hon'ble Judges of the High Court of Himachal Pradesh, are pleased to constitute the Rules Committee consisting of the following members :-

1. Hon'ble Mr. Justice Rajiv Sharma, Chairman.
2. Hon'ble Mr. Justice V.K. Sharma, Member.
3. Hon'ble Mr. Justice Dharam Chand Chaudhary, Member.
4. District & Sessions Judge, Shimla.
5. Shri K.D. Shreedhar, Senior Advocate.
6. Ms. Jyotsna Rewal Dua, Advocate.
7. The Registrar, Rules (Secretary).

BY ORDER OF HON'BLE

THE Acting CHIEF JUSTICE

Registrar General

Endst.No.HHC/Rules/CPC(123COM)/2011-

Dated:3.3.2014

Copy forwarded for information to:-

1. The Deputy Registrar-cum-Special Pvt. Secretary to Hon'ble the Chief Justice, H.P. High Court, Shimla.
2. The Secretaries to the Hon'ble Mr. Justice Rajiv Sharma, (Chairman), Hon'ble Mr. Justice V.K. Sharma, (Member) and Hon'ble Mr. Justice Dharam Chand Chaudhary, (Member), for kind perusal of the Hon'ble Chairman and Hon'ble Members, please.
3. The District & Sessions Judge, Shimla.
4. Sh. K.D. Shreedhar, Senior Advocate, High Court of H.P. Shimla.
5. Ms. Jyotsna Rewal Dua, Advocate, High Court of H.P. Shimla.
6. The Registrar, Rules (Secretary), High Court of H.P. Shimla.
7. The Secretaries/Private Secretaries/PAs to the Registrar General/
Registrar (Inspection) Registrar Rules) Registrar (Judicial) /
Registrar (Vigilance), High Court of H.P. Shimla.
8. All the OSDs/Additional Registrars, H.P. High Court, Shimla.

9. All the Deputy Registrars/Assistant Registrars/ Secretaries/Court Masters/Private Secretaries/ Section Officers/Marriage Counsellor/Chief Librarian/SPIO at High Court Level/Public Relation Officer of this Registry.
10. The Section Officer, Computer is requested to upload the above Notification on the High Court Website today itself.
11. Technical Director, NIC Branch of this Registry for conversion of the same into digital form on Gazette Website in terms of this Registry Office order No.HHC/Admn.1(18)/78-XI-9934-41, dated 8.4.2011.
12. Guard file.

Additional Registrar(Rules)